

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO.1378/1996

(10)

New Delhi, this the 29th day of May, 2000.

**HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN**  
**HON'BLE SMT. SHANTA SHAstry, MEMBER (A)**

Dr. Surender Kumar Verma S/O D.D.Verma,  
R/O C-468, Yojna Vihar,  
Delhi-110092.

... Applicant

( None present )

-versus-

1. Govt. of NCT of Delhi through  
Secretary (Medical),  
5, Sham Nath Marg,  
Delhi-110054.

2. The Director,  
Directorate of ISM & Homeopathy,  
S.D.Ayurvedic College Building,  
Malkaganj, Delhi.

3. Dr. (Mrs.) Madhu Sharma,  
Jr. Medical Officer (Homoeo),  
Delhi Admn. Homoeo Dispensary,  
J-Block, Dakshin Puri,  
New Delhi.

... Respondents

( By Shri Rajinder Pandita, Advocate )

O R D E R (ORAL)

Shri Justice Ashok Agarwal :

Learned counsel appearing on behalf of respondents produces an office memorandum dated 5.4.2000 whereby the final seniority list dated 23.1.1995 has been modified and applicant has been shown senior to respondent No.3. A copy of the memorandum dated 5.4.2000 along with the revised seniority list is taken on record.

2. In view of the aforesaid position, present O.A., we find has now become infructuous. The same is accordingly disposed of. There shall be no order as to costs.

*Shanta S.*  
( Shanta Shastry )  
Member (A)

*Ashok Agarwal*  
( Ashok Agarwal )  
Chairman

/as/